

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 5
83(ND)/2012

IN THE MATTER OF:

Vibhor Gupta & Co.

.... Petitioner/Applicant

v.

Ultrabuild Construction Pvt Ltd & Ors.

.... Respondent

Order U/s. 397/398

Order delivered on 31.08.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Applicant : Adv. Vivek Singh, Adv. Amrita Sarkar

For the Respondent : Adv. Ritu Jain for R-4

ORDER

None appeared for the parties, when the matter was called for hearing.
Accordingly, CP-83(ND)/2012 is dismissed for non-prosecution.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

31.08.2023
Lalit